

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.12632 of 2018

(Arising out of OIO-DMN-EXCUS-000-COM-002-18-19 dated 28/05/2018 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

Ramesh Nair

.....Appellant

M/S. Vedanta Ltd. (Formerly Known As M/S Sterlite Industries India Ltd),
1/1/2, Copper Division, Chinchpada,
SILVASSA, DADRA & NAGAR HAVELI

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Shri Vishal Jain & Ms. Dimple Gohil, Advocates for the Appellant
Shri Ghanasyam Soni, Joint Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 30.08.2022
DATE OF DECISION: 21.12.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12630 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul